

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI

Original Application No.01 of 2024 (SZ)

Tribunal on its own motion Suo Motu  
based on the news item published in  
Dinamalar E – Edition dated 01.01.2024  
under the caption “**Sewage Mixed in  
Theppakulam is feared to be a health hazard**”

Vs

1. The District Collector,  
Sivagangai District,  
Tamil Nadu – 630 562 & ors.

...Respondents

INDEX

S.No	Description	Page No.
1.	REPORT FILED ON BEHALF OF THE 2 <sup>nd</sup> RESPONDENT- TAMIL NADU POLLUTION CONTROL BOARD.	1 - 3



Filed by  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application No.01 of 2024**

Tribunal on its own motion Suo Motu  
based on the news item published in  
Dinamalar E – Edition dated 01.01.2024  
under the caption “**Sewage Mixed in  
Theppakulam is feared to be a health hazard**”

And

1. The District Collector,  
Sivagangai District,  
Tamil Nadu – 630 562.
2. Tamil Nadu Pollution Control Board ,  
Rep.by its Member Secretary,  
No. 76, Mount Salai, Guindy,  
Chennai - 600003.
3. The Commissioner  
Sivagangai Municipality,  
Tamil Nadu – 630 562.

**...Respondents**

**REPORT FILED ON BEHALF OF THE 2<sup>nd</sup> RESPONDENT-  
TAMIL NADU POLLUTION CONTROL BOARD.**

I, K.Nalini, D/o K.Krishnasamy, aged about 59 Years, having office at No.76, Mount Salai, Guindy, Chennai – 600032, do hereby solemnly affirm and sincerely state as follows:

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am authorised to file this Report on behalf of the 2<sup>nd</sup> Respondent herein and as such I am well acquainted with the facts of the case as per office records.
2. It is respectfully submitted that the Hon'ble Tribunal on 02.01.2024 has taken as a SUO MOTU registered by this Tribunal based on the news item published in Dinamalar, Edition dated 01.01.2024 under the caption “**Sewage mixed in Theppakulam is feared to be a health hazard**” and

*K. Nalini*  
**JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.**

issued notice to the respondents and directed to file their respective reports after making a spot inspection. In this regard, the report is submitted as below.

3. It is respectfully submitted that Sivagangai Theppakulam was inspected on 24.01.2024 by District Environmental Engineer and Assistant Engineer, Tamil Nadu Pollution Control Board, along with the Commissioner, Sivagangai Municipality, Town Planning officer and Junior Engineer, Sivagangai Municipality. During inspection, the following observations are as follows:

- a. Theppakulam is located in the Sivagangai town nearer to Sivan kovil. The Theppakulam is surrounded by velunachiyar memorial building, School and road on two sides followed by residences.
- b. Source of water for Sivagangai Theppakulam is surplus rain water from chettioorani and sathapparoorani through channel.
- c. Theppakulam overflow passed through channel which leads to kathadikanmai.
- d. During inspection it was noticed that the Theppakulam was filled with water.
- e. It was noticed that sewage from residence of 11<sup>th</sup> ward of Raja sathira street, Sivagangai were discharged into sathapparoorani channel which leads to theppakulam.
- f. It was noticed that bushes & grasses were found in the junction of chettioorani channel & Sathapparoorani channel located at 11<sup>th</sup> ward of Raja sathira street, Sivagangai. No sewage discharge was found in chettioorani channel.
- g. There is no industrial discharge was noticed in the channel.
- h. School, velunachiyar memorial building & commercial establishments located in the periphery of theppakulam were also inspected and no discharge of sewage into theppakulam was noticed.
- i. Bathing activity was noticed in the Theppakulam.

  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

4. It is respectfully submitted that the Commissioner, Sivagangai Municipality has reported that the municipality consist of 27 wards. Out of 27 wards 21 wards were connected with Under Ground Sewerage System with Sewage Treatment Plant, the remaining 6 wards were partially connected in Under Ground Sewerage System and work is under progress.
5. It is respectfully submitted that the Commissioner, Sivagangai Municipality reported that 11<sup>th</sup> ward of Raja sathira street, Sivagangai and remaining uncovered area will be connected with Under Ground Sewerage System. After completion of works, letting of sewage into theppakulam through Sathapparooranichannel will be prevented.
6. It is submitted that the Sivagangai Municipality has established Sewage Treatment Plant to treat sewage 4.9 MLD at Muthupatti village, SivagangaiTaluk. At present, Sewage Treatment Plant is treating 3.5 MLD. The Tamil Nadu Pollution Control Board has sent a request on 24.01.2024, to the Commissioner, Sivagangai Municipality to take action to prevent the disposal of sewage into sivagangaitheppakulam and complete the uncovered wards in the Under Ground Sewerage System.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstance of this case and thus render justice.

  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMIL NADU POLLUTION CONTROL BOARD  
 No.76, MOUNT SALAI, GUINDY,  
 CHENNAI-600 032.

#### VERIFICATION

I, K.Nalini, D/o. K.Krishnasamy, working as Joint Chief Environmental Engineer, having office at No. 76, Anna Salai, Guindy, Chennai – 32, do hereby submit that the above contents are true to the best of my knowledge and belief through records.

  
 JOINT CHIEF ENVIRONMENTAL ENGINEER  
 TAMIL NADU POLLUTION CONTROL BOARD  
 No.76, MOUNT SALAI, GUINDY,  
 CHENNAI-600 032.

BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI

Original Application No.01 of 2024 (SZ)

Tribunal on its own motion Suo Motu  
based on the news item published in  
Dinamalar E – Edition dated 01.01.2024  
under the caption “**Sewage Mixed in  
Theppakulam is feared to be a health  
hazard**”

Vs

1. The District Collector,  
Sivagangai District,  
Tamil Nadu – 630 562 & ors.

...Respondents

**REPORT FILED ON BEHALF OF THE 2<sup>nd</sup>  
RESPONDENT- TAMIL NADU POLLUTION  
CONTROL BOARD.**

**Advocate for Respondent: TNPCB  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.**

**Date:27.02.2024.**

**Date of hearing on:01.04.2024.**